NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

2. Z.C. Venkatesh Nao Gerpondents 98450 65943

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/16	TP (290/16	For filing amended petition copy	397/398	Ansar Khan &Kalimulla Shariff & Anr. Vs Finecore Cables Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. NITYA KAUGONA (KEYSTONE PARTNERS)	PETITIONERS	No.
7829466499	A (CAN

ORDER

Counsel for petitioner is present. PCS for respondent is also present. Counsel for petitioner requested time to file amended petition by impleading legal heirs in the original petition. List it on16.10.2017.

MEMBER(J)

MEMBER(T)